

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.A. No. 256 of 2014 with
C.P. No. 30/397-398/CLB/MB/2014

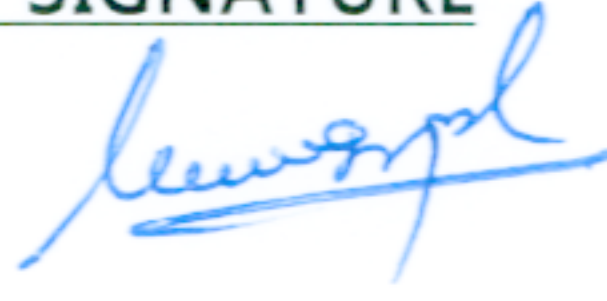
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016**

Name of the Company: Tarjitsingh Bakthawarsingh Batth
V/s.
Gandhidham Developers Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	P. VENUGOPAL	DIRECTOR	GANDHIDHAM DEVELOPERS PVT LTD	
2.	ICUNJAL DADAL	PCS	Pushkar	ICAD

ORDER

Person represented by Company
Secretary Present.
None present for Respondent No 3
Respondent No 4 Present.
At least for Power as Respondent
on 4 line to make on 21-10-16
3 Present
29/8/16
Member (J)